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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 206/15	TP 27/17	Hearing	433(e) /433(f)	The Pride Enter prises, Coimbatore Vs Falcon Tyres Ltd., Mysuru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	VIVEK B R AURAA DEVIAR 9886001771	PETITIONER	VivekBR

P.T.O

Proxy counsel for petitioner is present. Notice sent to the respondent returned with endorsement "left without instructions". Even earlier, the notice issued to the respondent was returned with endorsement "door locked". Petitioner is directed to file correct address of the Respondent. Meanwhile, petitioner is also directed to comply with relevant Rules and provisions framed under I&B Code which are applicable to this case.

List it on 31.05.2017.

MEMBER (J)

MEMBER (T)

Proxy counsel for petitioner is present. He is directed to file proof regarding service of notice on respondents after obtaining information from the postal website India Post.

Petitioner to comply with relevant rules and provisions framed under I&B Code which are applicable to the facts of this case.

List it on 31.05.2017.



MEMBER (J)



MEMBER (T)